

High Court of Jammu & Kashmir and Ladakh

(Office of the Registrar Recruitment at Jammu)

Corrigendum

Subject: Advertisement for filling up of the posts of Adhoc Civil Judge (Junior Division)/Munsiff.

In partial modification to Advertisement Notice No. 04 of 2022 /RG dated 19.11.2022 regarding the subject captioned above, the Note 'C' of the Notice shall now read as under:

"In case a large number of applications are received, the High Court may shortlist the same on the basis of the marks secured by the candidates in the qualifying examination."

By order.


(S. Satinder Singh)

Registrar (Recruitment)

Dated: -**05.12.2022**

No:-**42383-414/RG**

Copy to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Computers, High Court of J&K and Ladakh, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court Wing Jammu/Srinagar
..... for information.
7. Director Information, Srinagar/Jammu with the request to publish the above corrigendum in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
8. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above corrigendum in News and Employment Bulletin.
9. Director, Radio Kashmir Srinagar/Jammu/Leh/Kargil with the request to broadcast the above notice in News and Employment Bulletin.
10. CPC, eCourts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Incharge Librarian, High Court of J&K and Ladakh, for information and keeping the record of the same.


Registrar (Recruitment)